

(2020) 05 TP CK 0009

Tripura High Court

Case No: Motor Accident Claims Appeal No. 45 Of 2019

New India Assurance
Company Limited

APPELLANT

Vs

Priyanka Deb And Ors

RESPONDENT

Date of Decision: May 13, 2020

Citation: (2020) 05 TP CK 0009

Hon'ble Judges: Akil Kureshi, CJ

Bench: Single Bench

Advocate: Alik Das, N. Choudhury

Final Decision: Dismissed

Judgement